

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1195
ANSWERED ON:01.12.2014
VACANT POSTS IN RAILWAYS
Patil Shri A.T. (Nana)

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have taken note that the tickets of all the passengers are not checked by Travelling Ticket Examiners (TTE) even in reserved coaches of the trains;
- (b) if so, the details thereof;
- (c) whether a number of posts of TTE are lying vacant in Railways and if so, the details of the number of such vacant posts, zone-wise;
- (d) whether the vigilance department of the railway checks goods trains as well; and
- (e) if so, the number and details of the cases related to low fare that came to light during the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.1195 BY SHRI A.T.NANA PATIL TO BE ANSWERED IN LOK SABHA ON 01.12.2014 REGARDING VACANT POSTS IN RAILWAYS.

(a) & (b): All reserved coaches of trains are required to be manned by Travelling Ticket Examiners in accordance with the prescribed norms. The duties of the Travelling Ticket Examiners include checking of tickets of all the passengers in the coach/coaches assigned to him. Failure on the part of the Travelling Ticket Examiners to check the tickets of passengers renders them liable for action under the Discipline and Appeal Rules.

(c): The Zone-wise details of vacancies in ticket checking cadre (as in July 2014) are as under:

Zonal Railways	Vacancies in ticket checking cadre
Central	579
Eastern	250
East Central	743
East Coast	265
Northern	629
North Central	1067
North Eastern	200
North Western	186
Northeast	175
Frontier	
Southern	575
South Central	495
South Eastern	165
South East	172
Central	
South Western	210
Western	400
West Central	371
Total	6482

(d): Yes, Madam.

(e): With a view to detect irregularities in freight realization, frequent regular preventive checks are conducted by vigilance department and penal under charges on account of mis-declared commodities by Goods trains are realized wherever such irregularity is detected. Since the year 2011, more than 4000 checks have been conducted and an amount of approx.Rs.75 crores has been realized in this regard.